

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

29

RA-317/2001 IN
RA-1999/2001
MA-2000/2001
MA-1513/2000

This the 29th day of July, 2002

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Union of India
through
The Secretary
to the Government of India
M/o Communication
Department of Posts
New Delhi-110001.

... Applicant

(By advocate Sh. H.K. Gangwani)

VERSUS

Shri Rakesh Kumar
S/o Shri Om Prakash
Ex-Mail Van Driver of Mail Motor Service
(Department of Posts)
under Sr. Manager Mail Motor Service
New Delhi-110028.

R/o Shri Rakesh Kumar
C/o Shri Sant Lal
Advocate
C-21 (B), New Multan Nagar
Delhi-110056.

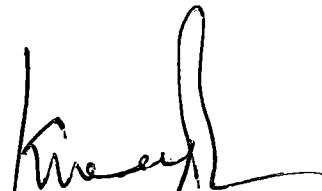
... Respondents

(By advocate Sh. Sant Lal)

ORAL ARGUMENT (ORAL)

By Sh. Kuldip Singh, Member (J)

Counsel for respondent points out that review application has become infructuous since the order passed by the Tribunal has already been implemented. Keeping in view the same RA is dismissed.


(KULDIP SINGH)
Member (J)